

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:876

ANSWERED ON:28.11.2006

IMPORT OF FRUITS

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of fruits/vegetables imported/exported during the last three years particularly after the removal of import restrictions showing the quantum of each fruit/ vegetable imported, State-wise;
- (b) whether the export of these items from their respective States is satisfactory;
- (c) if not, the steps taken by the Government to ensure that there is optimum export of these items from their producing States;
- (d) the customs duty imposed on each of these imported fruit varieties;
- (e) the impact of these imports on the domestic fruit growers and traders; and
- (f) steps taken to safeguard the interest of domestic fruit/vegetable growers?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) to (c) : Import and export of fruits and vegetables are given as under

(d): The information is appended.

(e) : No assessment has been made on the impact of import of fruits on the domestic fruit growers/traders.

(f): the following three schemes are under implementation for holistic development of horticulture crops in the interest of domestic fruit/vegetable growers in the country-

(i): National Horticulture Mission

(ii) Technology Mission for Integrated development of Horticulture

(iii) Micro-irrigation.